

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 4th January, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 689/2016 (M.A. No. 1494/2016)	Prakash & Anr. Vs. State of U.P. & Ors.	Mr. Abhishek Chakraborty, Adv. for Applicants
AFTER NOTICE			
2.	Appeal No. 58/2016	M/s Ex-Servicemen Welfare Association Vs. Ministry of Environment, Forests & Climate Change & Ors.	Mr. Ganesan Umapathy, Adv. for Appellant Mr. Krishna Kumar Singh, Adv. for R-1
3.	Original Application No. 658/2016 (M.A. No. 1234/2016)	Rajpal Singh Yadav Vs. Ministry of Environment & Forests & Ors.	Mr. Kaushal Yadav, Adv. for Applicant Mr. Abhishek Yadav, Adv. for State of UP Mr. Mukul Singh, Adv. for MoEF & CC Mr. B. V. Niren, Adv. for MoRT
FOR COMPLETION OF PLEADINGS			
4.	Appeal No. 56/2016 (M.A. No.1222/2016)	New Era Poultry Vs. State of Haryana & Ors.	Mr. A. R. Takkar, Adv. for Applicant Mr. Raj Kumar, Adv. For CPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. For HSPCB
FOR HEARING			
5.	Original Application No. 164/2013 (M.A. No. 627/2016)	Pankaj Sharma Vs. MOEF & Anr.	Ms. Sumedha Dua & Umang Joshi Adv. for the Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Biraja Mahapatra, Adv. for R-2 Mr. Balendu Shekhar, Adv. with Mr. Dinesh Jindal, LO for R-3 Ms. Divya Pandey Adv. For R-3A Mr. Dhruv Mehta, Sr. Adv. & Mr. Pratap Shanker, Adv. for R-5 Mr. Arun K. Sahrma, Adv. for R-10 & 34 Mr. Sanjay Gupta, Adv. for R-31 Mr. P. Parekh, Sr. Adv. with Mr. I. K. Kapila, Adv. for R-32 & 33 Mr. M.K. Sharma, Adv. for DCB Mr. D. Rajeshwar Rao, Adv. Mr. Anshuman, Adv. for R-35 Mr. Rajeev Kumar Yadav, Adv. Mr. Arun K. Sharma & Mr. Sanjeev Bansal, Adv. for DDA
6.	Original Application No. 317/2015 (M.A. No. 831/2015)	Rashid Ali Warsi Vs. UPSIDC Ltd. Ors.	Dr. Ajay Kumar & Mr. Nandlal Kumar Mishra, Adv. for the Applicant Mr. Rajesh Raina, Adv. for R-1 Mr. Pradeep Mishra, Adv. for R-2 & 3 Mr. Abhishek Yadav, Adv. for R-4 Mr. Rajkumar, Adv. for R-6 Mr. Ravi P. Mehrotra, Adv. for UPSIDC Mr. Ashish Batra, Adv.

7.	Original Application No. 556/2015 (M.A. No. 958/2016)	Fatehlal Vs. State of Rajasthan & Ors.	Mr. Rishabh Sanchet, Padma Priya & Manu Chaturvedi, Advs. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-1 to 5 & 8 Mr. Akhil Sibal & Mr. Nikhil Singhvi, Advs. for R-6
8.	Original Application No. 260/2016	Paryavaran Sachetak Samiti Vs. State of Uttar Pradesh & Ors.	Mr. Sandeep Singh & Mr. Sanchitgarga, Advs. for Applicant Mr. Abhishek Yadav, Adv. for R-1, 2 & 5 Mr. Gaura Srivastava, Adv. for R-3 Mohd. Farhan Khan, Adv. for R-4 Mr. Mukul Singh, Adv. for R-6
9.	Original Application No. 407/2016	M/s Parul Fabricator Pvt. Ltd. Vs. Uttarakhand Environment Protection & Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Mukesh Verma, Adv. for UPGB
10.	Original Application No. 416/2016	Uttam Gramodyog Sansthan Vs. Central Pollution Control Board & Anr.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-2 Mr. Rajkumar, Adv. for CPCB Mr. B. V. Niren, Adv. for CGWA

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